

STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 15-06-2026

Sl.No.	NAME OF THE DISTRICT	STAGE OF PROCEEDINGS											TOTAL
		PRE-COGNIZANCE	SUMMONS	APPEARANCE OF ACCUSED	FURNISHING OF SURETIES	EXAMINATION	DISCHARGE PETITIONS PENDING	CHARGES	TRIAL	ARGUMENTS	NBWs / BWs	STAY	
1	BHADRADRI KOTHAGUDEM	0	4	0	2	2	0	0	1	0	0	0	9
2	HANUMAKONDA	0	0	0	1	0	0	0	0	0	0	0	1
3	HYDERABAD - SESSIONS JUDGE UNIT	2	104	1	22	24	0	1	46	13	24	1	238
4	HYDERABAD - CBI UNIT	0	0	0	0	0	20	1	0	2	0	4	27
5	JAYASHANKAR BHUPALPALLY	2	0	0	0	0	0	0	0	0	0	0	2
6	KARIMNAGAR	5	1	0	0	0	0	0	0	0	0	0	6
7	MAHABUBABAD	0	3	1	0	0	0	0	0	0	0	0	4
8	MAHABUBNAGAR	0	1	3	0	0	0	0	1	0	0	2	7
9	MANCHERIAL	0	3	0	0	0	0	0	0	0	0	0	3
10	MEDCHAL-MALKAJGIRI	2	0	0	0	0	0	0	0	0	0	0	2
11	NARAYANPET	0	0	0	0	1	0	0	0	0	0	0	1
12	NIRMAL	1	0	0	0	0	0	0	0	0	0	0	1
13	NIZAMABAD	3	0	0	0	0	0	0	0	0	0	0	3
14	RANGA REDDY	3	2	0	0	0	0	1	0	0	0	0	6
15	WARANGAL	0	3	0	1	0	0	1	0	0	0	0	5
	TOTAL:	18	121	5	26	27	20	4	48	15	24	7	315

DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 15-06-2026

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	CASE NO.	DATE OF FILING	UNDER SECTION	STAGE OF PROCEEDINGS
1.	BHADRADRI KOTHAGUDEM	I Addl. Judicial Magistrate of First class Court, Kothagudem	1) CC.No.536/2018	21-07-2018	U/Sec. 143,341,R/w 149 IPC	Part – heard (trial)
			2) CC.No.852/2020	29-09-2020	U/Sec. 143,149,269 IPC, u/Sec 51(b) Epidemic Deceases Act	Summons
			3) CC.No.1039/2020	22-10-2020	U/Sec. 143,269 r/w 149 IPC, U/Sec.3 of Epidemic Deceases Act	Summons
		III Addl. Judicial Magistrate of First class Court, Kothagudem	4) CC.No. 676/2014	31-12-2024	U/Sec. 188 IPC 123 of RP Act	Examination
			5) CC.No.1206 /2023	02-08-2023	U/Sec. 143,149,290,341,353, 427 IPC and Sec 3 of PDPP Act	Summons
			6) CC.No.338/2024	21-02-2024	U/Sec. 188,171-B,171-E IPC	Sureties
			7) CC.No.345/2024	21-02-2024	U/Sec. 188,171-B,171-E IPC	Sureties-A3,NBW pending Against A1&A2
		Judicial Magistrate of First class Court, Bhadrachalam	8) CC.No.396/2022	02-07-2022	U/Sec. 188 IPC	CrI. M.P pending
			9) CC.No.335/2023	01-08-2023	U/Sec.143, 149, 341 IPC	Summons Pending
2.	HANUMAKONDA	III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda.	CC.No.3122/2018	04.12.2018	188 of IPC	Furnishing of Sureties
3.	HYDERABAD – SESSIONS JUDGE UNIT	VI ASJ Court	1. Spl.SC.No.51/2023 in Cr.No.3/2022	14.08.2023	Sec.3(1)(u) of the SCs and STs (POA) Act-2015	For Trial
			2. Spl.SC.No.39/2025 in Cr.No.26/2024	05.06.2025	Sec.506 IPC, r/w, 34 IPC and Sec.3(2) (va) of SCs and STs (POA) Act, 1989	For Charges

Special Sessions Judge for trial of Criminal Cases relating to elected MPs & MLAs for the State of Telangana, Hyderabad.	3. CC. No.22/2022	21.07.2022	U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act.	Examination of Accused
	4. Sr.No.844/2022 (Cr.No.241/2023)	04.08.2022	U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC	Pre Cognizance
	5. CrI.R.P.No.01/2024	12.08.2024	153-A, 295, 295-A, 506 IPC	For Hearing
	6. CrI.R.P.No.01/2025	11.02.2025	397 Cr.P.C.	For Hearing
	7. SC. No.02/2025	24.11.2025	U/Sec. 143, 307, 341, 332, 353 r/w 149 of IPC	Summons to A1 to A13
	8. CC.No.01/2025	18.10.2025	U/Sec. 120-B, 420, 468, 471, 427, 506 r/w 34 of IPC	Summons to A1 to A8, A10.
	9. CC.No.02/2025	25.11.2025	U/Sec.505(2), 171-C r/w 171-F of IPC and Sec.123 and 125 of R.P. Act.	Issued Summons to LW.1 and 2.
	10. CC.No.03/2025	25.11.2025	U/Sec. 6 r/w 7 of Religious Institutions Act	Summons to A1 to A6.
	11. CC.No.04/2025	25.11.2025	U/Sec. 353 r/w 149 of IPC and Sec.3 of PDPP Act.	Summons to A1 to A3 & A10 to A12.
	12. CC.No.05/2025	25.11.2025	U/Sec. 92 of Right of Persons with Disabilities Act.	Summons to Accused
	13. CC.No.06/2025	25.11.2025	U/Sec. 324, 504, 427, 147 r/w 149 of IPC	Summons to A1 to A10
	14. CC.No.07/2025	25.11.2025	U/Sec.143, 341, 427, 323, 324, 504 r/w 149 of IPC.	Summons to A1 to A15
	15. CC.No.08/2025	25.11.2025	U/Sec. 143, 323, 324, 504 r/w 149 of IPC	Summons to A1 to A22
	16. CC.No.09/2025	25.11.2025	U/Sec. 143, 145, 147 r/w 149, 120(B), 341m 336, 427, 435, 152, 153, 353, 506 of IPC and Sec. 3 of PDPP Act.	Summons to A1 to A19
	17. CC.No.10/2025	27.11.2025	U/Sec. 354-A, 504, 509 of IPC	Summons to Accused
	18. CC.No.11/2025	27.11.2025	U/Sec. 147, 341, 353, 435 r/w 149 of IPC	Summons to A1 to A7

			19. CC.No.12/2025	27.11.2025	U/Sec. 269, 504 of IPC and Sec. 3 of Epidemic Diseases Act	Summons to A1 to A7
			20. CC.No.13/2025	27.11.2025	U/Sec.143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of Epidemic Diseases Act.	Summons to A1 to A10
			21.CC.No.01/2026	20.01.2026	U/Sec. 171-G, 188, 504-A, 505 r/w 34 of IPC and Sec. 125 of R.P. Act.	Summons to A1 to A2
			22. CC.No.02/2026 (Spilt up from CC No.22/2022)	18.03.2026	U/Sec. 419, 420, 467, 468, 471, 120 (b) of IPC & Sec.12(1)(b) of Indian Passport Act.	NBW is pending against A2.
			23.CC.No.03/2026	10.04.2026	U/Sec. 308(4), 308 (5), 352 BNS.	Summons to Accused.
			24. CC. No.04/2026	17.04.2026	U/Sec. 121 (1), 132, 126(2), 221, 351 (2) BNS.	Summons to Accused.
			25. CC. No.05/2026	14.05.2026	U/Sec. 332, 353, 354, 143 r/w 149 IPC	Summons to Accused No.1 to 4, 7, 9, 16, 17, 19 to 23, 25 and 27.
		CJM Court	26. Cr.No.381/2023	01.12.2023	188 IPC and Sec.126 of Representation of People's Act, 1951	Pre Cognizance
		Special Judicial First Class Magistrate for Cases under Prohibition Act (Excise Court) -cum-Special Court to try the offences having punishment less than 3 years relating to elected MPs and MLAs.	27. CC 281/2022	21.09.2022	188 IPC	NBW
			28. CC 135/2022	03.06.2022	499 and 500 IPC	Arguments
			29. CC 139/2022	16.05.2022	188 IPC	For Sureties
			30. CC 369/2023	09.10.2023	147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act	Examination
			31. CC 371/2022	06.12.2022	290, 188 IPC	Trial
			32. CC 138/2022	03.06.2022	143, 341, 427, 323, 506 IPC	Stay
			33. CC 310/2023	01.09.2023	188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951	Arguments
			34. CC 387/2023	31.10.2023	505(1)(c), 504 IPC	Arguments
			35. CC 393/2023	09.11.2023	147,117,151,188,341,353,506 r/w 149 IPC	Examination
			36. CC 394/2023	03.11.2023	143, 341 r/w 34 IPC	For Sureties

			37. CC 395/2023	03.11.2023	341, 188 r/w 34 Sec.30	Trial
			38. CC 396/2023	03.11.2023	188, 341 r/w 34 IPC	Trial
			39. CC 397/2023	03.11.2023	186 IPC Sec.126 RP Act	Trial
			40. CC 400/2023	03.11.2023	341, 188 r/w 34 IPC	Trial
			41. CC 401/2023	03.11.2023	188 IPC, Sec.30 of PA	Examination
			42. CC 404/2023	03.11.2023	188, 341 IPC	NBW
			43. CC 405/2023	03.11.2023	341, 188 r/w 34 IPC	Trial
			44. CC 406/2023	03.11.2023	188, 143, 341 r/w 149 IPC.	For Sureties
			45. CC 457/2023	19.12.2023	269 IPC Sec 51 (b) DM Act	NBW
			46. CC 458/2023	19.12.2023	269, 188 IPC and Sec. 57of DM Act.	NBW
			47. CC 459/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	NBW
			48. CC 461/2023	19.12.2023	188, 271 r/w 34 IPC	Examination
			49. CC 462/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Trial
			50. CC 463/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Trial
			51. CC 464/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			52. CC 465/2023	19.12.2023	188, 269 IPC Sec 57 DM Act	Trial
			53. CC 470/2023	19.12.2023	143, 147, 341, 290, r/w 149 IPC	NBW
			54. CC 472/2023	19.12.2023	153 (A), 295 (A), 504, 505 IPC	Trial (Hearing)
			55. CC 473/2023	19.12.2023	143, 147, 341, 447, 152, 198, 269 r/w 149	NBW
			56. CC 41/2024	30.01.2024	171 H, 188 r/w 34 IPC	Trial
			57. CC 42/2024	22.01.2024	341, 427 IPC	Trial
			58. CC 44/2024	03.02.2024	341, 188 r/w 34 IPC and Sec 51 (b) of DM Act	NBW
			59. CC 83/2024	19-03-2024	332, 188, 143, 147 r/w 149 IPC	Trial
			60. CC 87/2024	19-03-2024	188, 143, 147 R/W 149 IPC	Trial
			61. CC 88/2024	19-03-2024	188, 171 E r/w 34 IPC	For Sureties
			62. CC 89/2024	19-03-2024	188, 171 E r/w 34 IPC	Trial

			63. CC 90/2024	19-03-2024	188, 171 E r/w 34 IPC	NBW
			64. CC 92/2024	19-03-2024	123 (1) RP Act	Trial
			65. CC 109/2024	19-03-2024	143, 448, 427, 504, 506 r/w 149 IPC	NBW
			66. CC 141/2024	18-03-2024	188, 341 IPC	Summons
			67. CC 142/2024	18-03-2024	341, 290 IPC	Trial
			68. CC 143/2024	18-03-2024	143, 147, 148 IPC	Examination
			69. CC 144/2024	18-03-2024	171b IPC	Trial
			70. CC 145/2024	18-03-2024	499, 500 IPC	Trial
			71. CC 214/2024	10-05-2024	171 IPC	For Sureties
			72. CC 215/2024	10-05-2024	341, 290 r/w 34 IPC	Examination
			73. CC 216/2024	10-05-2024	506 IPC	Examination
			74. CC 217/2024	10-05-2024	171 b IPC	Examination
			75. CC 219/2024	10-05-2024	186, 341, 290 IPC	Examination
			76. CC 239/2024	28-05-2024	447, 323, 504 r/w 34 IPC	NBW
			77. CC 240/2024	28-05-2024	341, 188 r/w 34 IPC	Summons
			78. CC 241/2024	28-05-2024	341, 188 r/w 34 IPC	Examination
			79. CC 242/2024	28-05-2024	188, 171 H IPC	Arguments
			80. CC 243/2024	28-05-2024	171 B IPC	Trial
			81. CC 244/2024	28-05-2024	143, 188 IPC	NBW
			82. CC 245/2024	28-05-2024	341, 188 r/w 149 IPC	Examination
			83. CC 268/2024	19-06-2024	171c, 171 r r/w 188, 506 IPC & Sec 123(2) of RP Act	Trial
			84. CC 270/2024	15-06-2024	188, 171 E IPC	Arguments
			85. CC 271/2024	19-06-2024	171B r/w 171E, 188 IPC & Sec 123(1)(A)	Trail
			86. CC 286/2024	12-06-2024	143, 188, 342 r/w 149 IPC	Judgment
			87. CC 287/2024	12-06-2024	188, 285 r/w 34 IPC	Examination
			88. CC 306/2024	31-07-2024	130, 131 RP Act, Sec.188, 109, 171(c)(H) r/w 171 (F) IPC	Examination
			89. CC 307/2024	31-07-2024	U/s. 188, 171(H), 171(F) r/w 34 IPC and Sec 21/76 of CP Act	Trial
			90. CC 308/2024	31-07-2024	188, 269, 270 IPC and 51(B) of DM Act.	Trial
			91. CC 309/2024	31-07-2024	188, 171(C) r/w 171 (F), 171(H), 109	Trial
			92. CC 313/2024	27-08-2024	341, 188, 171H	NBW

			93. CC 314/2024	27-08-2024	188 r/w 34 IPC	Summons
			94. CC 315/2024	27-08-2024	188, 286 r/w 34 IPC	Summons
			95. CC 316/2024	27-08-2024	171H, 188 IPC	For Sureties
			96. CC 317/2024	28-08-2024	171B r/w 171 E, 188 IPC	Trial
			97. CC 318/2024	28-08-2024	143, 341 r/w 149 IPC	Judgment
			98. CC 319/2024	29-08-2024	171H, 188 IPC	Summons
			99. CC 320/2024	29-08-2024	504, 506 IPC	Summons
			100. CC 321/2024	29-08-2024	353, 341 r/w 34	Judgment
			101. CC 322/2024	29-08-2024	353, 341 r/w 34	Judgment
			102. CC 364/2024	30-09-2024	188, 290, 341 r/w 34 IPC, Sec 123 RPA	Summons
			103. CC 366/2024	30-09-2024	341, 290, 323, 506 r/w 149	Summons
			104. CC 367/2024	30-09-2024	153, 188, 171 F IPC	Trial
			105. CC 368/2024	30-09-2024	143, 186, 188 r/w 149	Summons
			106. CC 369/2024	30-09-2024	143, 353 r/w 149 IPC	Summons
			107. CC 370/2024	30-09-2024	143, 341, 188 r/w 149 IPC Sec 131 RP Act	Examination
			108. CC 428/2024	08-11-2024	143, 188, 341 r/w 34 IPC	Judgment
			109. CC 429/2024	08-11-2024	448, 188, 171H	NBW
			110. CC 430/2024	08-11-2024	141, 143, 188, 353 r/w 149 IPC	Trial
			111. CC 431/2024	08-11-2024	341, 291, 186, 188 r/w 149 IPC	Judgment
			112. CC 432/2024	08-11-2024	341, 353 r/w 34 IPC	NBW
			113. CC 433/2024	08-11-2024	188, 341, 285 r/w 34 IPC	NBW
			114. CC 434/2024	08-11-2024	143, 341, 506, 353, 290 r/w 149	Summons
			115. CC 435/2024	08-11-2024	189, 341, 353, 290 r/w 34 IPC	Trial
			116. CC 436/2024	08-11-2024	188 IPC	Trial
			117. CC 439/2024	08-11-2024	188, 341, 290, 171 C r/w 34 IPC	Trial
			118. CC 440/2024	08-11-2024	143, 341, 447 r/w 511 IPC	Summons
			119. CC 451/2024	26-11-2024	188, 171H	NBW
			120. CC 452/2024	26-11-2024	188, 171 H	NBW
			121. CC 453/2024	26-11-2024	188 r/w 34 IPC	For Sureties
			122. CC 454/2024	26-11-2024	153 (a), 505 (ii) IPC	Trial
			123. CC 455/2024	26-11-2024	186, 353, 427, 290 r/w 34 IPC	Summons
			124. CC 484/2024	28-11-2024	183, 143 r/w 149 IPC, Sec 131 RP Act	Summons

			125. CC 485/2024	28-11-2024	506 IPC	Summons
			126. CC 486/2024	28-11-2024	143, 341 r/w 149 IPC	Summons
			127. CC 492/2024	04-12-2024	188, 290 IPC	Summons
			128. CC 493/2024	04-12-2024	143, 290, 186, 188, 447, 506, 270 IPC	Trial
			129. CC 494/2024	04-12-2024	188, 269, 270, 271 IPC	Examination
			130. CC 495/2024	04-12-2024	143, 341, 188, 269, 270, 271 IPC	Summons
			131. CC 496/2024	04-12-2024	188, 269, 270, 271 IPC	Trial
			132. CC 497/2024	04-12-2024	188, 143, 341, 353, 504 IPC	Summons
			133. CC 498/2024	04-12-2024	147, 188, 341 IPC	Trial
			134. CC 07/2025	09-01-2025	341, 290 IPS Sec 32 Police act	Trial
			135. CC 08/2025	09-01-2025	188 IPC	Summons
			136. CC 09/2025	09-01-2025	188, 353, 290, 506 r/w 34 IPC	Summons
			137. CC 10/2025	09-01-2025	353, 153 r/w 34 IPC	NBW
			138. CC 11/2025	09-01-2025	188 r/w 34 IPC	Summons
			139. CC 12/2025	09-01-2025	188 r/w 34 IPC	Summons
			140. CC 13/2025	09-01-2025	188 IPC	Summons
			141. CC 14/2025	09-01-2025	341, 188, 290 r/w 34 IPC	NBW
			142. CC 31/2025	13-02-2025	171 (I), 188 IPC, Sec 134 RP Act	Examination
			143. CC 32/2025	13-02-2025	143, 188 r/w 149 IPC	Summons
			144. CC 33/2025	13-02-2025	143, 147, 148, 188, 506, 171F r/w 149 IPC	Trial
			145. CC 34/2025	13-02-2025	143, 188 r/w 149 IPC	For Sureties
			146. CC 35/2025	13-02-2025	188 IPC, 4 PSPD OPPOOPA	Trial
			147. CC 37/2025	13-02-2025	323, 504 IPC	Summons
			148. CC 79/2025	28-02-2025	341, 535, 504 IPC	Summons
			149. CC 81/2025	15-03-2025	171H, 188	Summons
			150. CC 95/2025	28-03-2025	188 r/w 34 IPC	Summons
			151. CC 97/2025	28-03-2025	145(b), 147 and 166 Railway Act.	Examination
			152. CC 124/2025	16-03-2025	356 BNS	For Sureties
			153. CC 173/2025	14-05-2025	188 IPC, Sec. 51 DM Act	Trial
			154. CC 174/2025	14-05-2025	171E, 188 r/w 34 IPC	For Sureties

			155. CC 175/2025	14-05-2025	188, 287, 336 r/w 34 IPC	For Sureties
			156. CC 176/2025	14-05-2025	188 IPC, 51(B) DM Act	Summons
			157. CC 177/2025	14-05-2025	188 IPC, 51(B) DM Act	Summons
			158. CC 178/2025	14-05-2025	188 IPC, 51(B) DM Act	NBW
			159. CC 207/2025	31-05-2025	188 IPC, 51(B) DM Act	Trial
			160. CC 208/2025	31-05-2025	143, 188, 269 r/w 149 IPC	For Sureties
			161. CC 209/2025	31-05-2025	188, 171(E) IPC, Sec 123(1) RP Act	Examination
			162. CC 210/2025	31-05-2025	188, 171(E) 420 IPC, Sec 123(1) RP Act	Summons
			163. CC 211/2025	31-05-2025	188, 171(E), 420 IPC, Sec 123(1) RP Act	Summons
			164. CC 212/2025	31-05-2025	188, 171C, Sec 126 RP Act	Summons
			165. CC 213/2025	31-05-2025	188, 171C, Sec 126 of RP Act	Summons
			166. CC 214/2025	31-05-2025	143, 341, r/w 149 IPC	For Sureties
			167. CC 258/2025	04-07-2025	188 IPC, Sec 21/76 CP Act	For Sureties
			168. CC 259/2025	04-07-2025	427, 447 IPC	Examination
			169. CC 260/2025	04-07-2025	188, 341, 186 r/w 34 IPC	Summons
			170. CC 261/2025	04-07-2025	188, 171E IPC	For Sureties
			171. CC 262/2025	04-07-2025	188 IPC, 4 of TSPDOPPA	For Sureties
			172. CC 263/2025	04-07-2025	188 IPC, 4 of TSPDOPPA	Summons
			173. CC 264/2025	04-07-2025	181, 171 E IPC	Summons
			174. CC 265/2025	04-07-2025	188 IPC	Summons
			175. CC 266/2025	04-07-2025	143, 341 r/w, 149 IPC	For Sureties
			176. CC 267/2025	25-07-2025	186, 188, 506 IPC, Sec 3 EDA Act.	For Sureties
			177. CC 268/2025	25-07-2025	504, 505 (II) IPC	Examination
			178. CC 270/2025	25-07-2025	188 IPC, Sec 130 RP Act	Summons
			179. CC 271/2025	25-07-2025	143, 188, 290, 341 r/w 149 IPC	For Sureties
			180. CC 272/2025	25-07-2025	188, 171 H r/w 149 IPC	Summons
			181. CC 273/2025	25-07-2025	171E IPC	Summons
			182. CC 274/2025	25-07-2025	188 IPC, Sec130, 131 RP Act.	Trial
			183. CC 275/2025	25-07-2025	143, 188, 290, 341 r/w 149 IPC	Trial
			184. CC 276/2025	25-07-2025	143, 188, 290, 341 r/w 149 IPC	Examination
			185. CC 307/2025	04-08-2025	356 BNS	NBW
			186. CC 308/2025	05-08-2025	504, 505(II) IPC	Summons
			187. CC 361/2025	20-09-2025	188 IPC	For Sureties

			188. CC 362/2025	20-09-2025	171(H), 188, 341 r/w 34 IPC	Summons
			189. CC 363/2025	20-09-2025	341, 353, 504, 188 IPC	Summons
			190. CC 364/2025	20-09-2025	341, 188 IPC	Summons
			191. CC 365/2025	20-09-2025	188, 341 r/w 34 IPC	Summons
			192. CC 366/2025	20-09-2025	504, 505(2) IPC	Summons
			193. CC 367/2025	20-09-2025	504, 505(2) IPC	Summons
			194. CC 368/2025	20-09-2025	504, 505(2) IPC	Trial
			195. CC 369/2025	20-09-2025	504, 505(2) IPC	Trial
			196. CC 441/2025	19-11-2025	181, 171E IPC	Summons
			197. CC 442/2025	19-11-2025	147, 341 r/w 149 IPC	Summons
			198. CC 443/2025	19-11-2025	324, 109, r/w 114 r/w 34 IPC	Summons
			199. CC 444/2025	19-11-2025	143, 324 r/w 149 IPC	Summons
			200. CC 445/2025	19-11-2025	188 IPC	Summons
			201. CC 491/2025	31-12-2025	153a, 153b, 295A IPC	Summons
			202. CC 492/2025	31-12-2025	194 BNS	Summons
			203. CC 493/2025	31-12-2025	188 IPC, 51(B) DM Act	Summons
			204. CC 494/2025	31-12-2025	188 IPC, Sec 4 TSPDOPPOOPA Act	For Sureties
			205. CC 495/2025	31-12-2025	448, 186 IPC	Summons
			206. CC 496/2025	31-12-2025	188, 290 r/w 34 IPC	Summons
			207. CC 497/2025	31-12-2025	341, 188, 290 r/w 34 IPC	Summons
			208. CC 498/2025	31-12-2025	298, 506 IPC	Examination
			209. CC 499/2025	31-12-2025	506 IPC	Summons
			210. CC 500/2025	31-12-2025	188 IPC, Sec 4 TSPDOPPOOPA Act	NBW
			211. CC 501/2025	31-12-2025	188, 341, 506 r/w 34 IPC	Summons
			212. CC 502/2025	31-12-2025	143, 341, 149	For Sureties
			213. CC 503/2025	31-12-2025	293, 341, 188 r/w 143 IPC	Summons
			214. CC 504/2025	31-12-2025	188, 26 TS Dist Police Act	Summons
			215. CC 46/2026	21-02-2026	188 IPC	Summons
			216. CC 47/2026	21-02-2026	143, 188, 290, 341 IPC	Summons
			217. CC 48/2026	21-02-2026	188, 290, 143 IPC	Summons
			218. CC 49/2026	21-02-2026	296, 351 IPC	Summons
			219. CC 50/2026	21-02-2026	143, 188, 290, 341 IPC	Summons
			220. CC 51/2026	21-02-2026	188 IPC	Summons
			221. CC 52/2026	21-02-2026	143, 188, 290, 341 IPC	Summons

			222. CC 53/2026	21-02-2026	1188, 171 IPC	Summons
			223. CC 54/2026	21-02-2026	188 IPC	Summons
			224. CC 55/2026	21-02-2026	143, 188, 341 IPC	Summons
			225. CC 56/2026	21-02-2026	143, 341, 294(b), 323, 506 IPC	Summons
			226. CC 57/2026	21-02-2026	188, 171 IPC	Summons
			227. CC 79/2026	11-03-2026	171 B r/w. 171 E IPC	Summons
			228. CC 100/2026	31-03-2026	188, 171(H) IPC, Sec 21/76 CP Act	Summons
			229. CC 101/2026	31-03-2026	341, 506, 509 r/w 143 IPC	Summons
			230. CC 103/2026	31-03-2026	505(2), 506, 109 IPC	Summons
			231. CC 104/2026	31-03-2026	143, 186, 188 r/w 149 IPC, Sec 126 of RP Act	Summons
			232. CC 106/2026	31-03-2026	143, 188, 290 r/w 149 IPC	Summons
			233. CC 107/2026	31-03-2026	353, 188 r/w 34 IPC	Summons
			234. CC 108/2026	31-03-2026	188 IPC , Sec 130 RP Act	Summons
			235. CC 109/2026	31-03-2026	341, 188 r/w 149 IPC	Summons
			236. CC 110/2026	31-03-2026	143, 290,341, 353, 506 r/w 149 Sec 215(i)(b) of Telangana Municipal Act.	Summons
			237. CC No.125/2026	02-04-2026	3, 4 Gaming act, Sec. 11(A) of Prevention of cruelty to animal act.	Summons
			238. CC 208/2026	15-06-2026	186, 506, 147 IPC	Summons
4.	HYDERABAD – CBI UNIT	Principal Special Judge for CBI Cases, Hyderabad.	1. CC.8/2012	27.04.2012	U/s. 120-B, 420, 409, 468, 471 IPC, Sec. 11, 12, 13(2) r/w 13(1) (c) & (d) of P.C. Act	(8) Discharge Petitions are pending
			2. CC.9/2012	29.05.2012	U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act	(3) Discharge Petitions are pending
			3. CC.10/2012	30.05.2012	u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			4. CC.14/2012	13.09.2012	U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act.	(12) Discharge Petitions are pending
			5. CC.12/2013	13.05.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act.	(10) Discharge Petitions are pending

			6. CC.24/2013	25.09.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			7. CC.25/2013	28.09.2013	U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act	(6) Discharge Petitions are pending
			8. CC.26/2013	30.09.2013	U/s. 120-B r/w 420 IPC Sec.9, 13(2) r/w 13(1) (c) (d) of P.C. Act.	(15) Discharge Petitions are pending
			9. CC.27/2013	10.10.2013	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			10. CC.28/2013	17.10.2013	U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988.	(7) Discharge Petitions are pending
			11. CC.26/2014	21.11.2014	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(6) Discharge Petitions are pending
			12. SC.1/2016	16.08.2016	U/s. 3, 4 & 8(5) of PML Act	(3) Discharge Petitions are pending
			13. SC.2/2016	16.09.2016	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			14. SC.2/2017	04.07.2017	U/s. 3, 4 & 8(5) of PML Act	(4) Discharge Petitions are pending
			15. SC.1/2018	03.02.2018	U/s. 3, 4 & 8(5) of PML Act	(11) Discharge Petitions are pending
			16. SC.2/2018	03.02.2018	U/s. 4 r/w 3 of PML Act	(4) Discharge Petitions are pending
			17. SC.1/2020	07.12.2020	U/s. 45, 3 & 4, 8(5) of PML Act	(8) Discharge Petitions are pending
			18. SC.1/2021	22.03.2021	U/s. 4 r/w 3 of PML Act	(3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11

			19. SC.2/2021	13.08.2021	44(1)(d)(ii) of PML Act	(6) Discharge Petitions are pending
			20. SC.3/2021	13.08.2021	44(1)(d)(ii) of PML Act	(6) Discharge Petitions are pending
			21. SC.1/2023	13.07.2023	U/s. 120B r/w 302 and 201 IPC	Hearing on Charges, CrI. MP U/s.207 Cr.P.C. filed are pending.
		Prl. Spl. Judge for SPE & ACB Cases, Hyderabad.	22. CC. 15/2016	18.08.2016	U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC	Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021.
			23. CC. 12/2012	13.08.2012	U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC	For Arguments
			24. CC. 15/2012	06.09.2012	U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC	For Arguments
			25. CC.17/2016	27.08.2016	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.401/2021 stay is extended.
			26. CC. 26/2020	20.08.2020	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.578/2021 stay is extended.
			27. CC. 102/2024	19.06.2024	U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act	Stay was granted vide.CrI.RC.No.435/2021 stay is extended. CC.No.27/2017 filed on 12.09.2017 case is received by transfer from I Addl. SPE & ACB Cases, Hyderabad and renumbered as CC.No.102/2024.

5.	JAYASHANKAR BHUPALPALLY	Prl. District and Sessions Judge, JS Bhupalpally	1) CrI.RP.02/2024	04.03.2024	399 Cr.P.C.	Pre-cognizance
		Addl. Judicial Magistrate of First Class, JS Bhupalapally	2) Cr.No.149/2023	18.11.2023	307, 323, 109 r/w 34 of IPC	Pre-Cognizance
6.	KARIMNAGAR	Prl. Judicial Magistrate of First Class, Huzurabad.	1) Cr.No.30/2026	05.03.2026	U/Sec. 189(3), 126(2), 132, 299 196, 351(2)	Pre-Cognizance
		I-Addl. Judicial Magistrate of First Class, Huzurabad	2) Cr.234/2025	28.07.2025	352, 353(1)(b), 353(2) BNS	Pre-Cognizance
		II-Addl. Judicial Magistrate of First Class, Huzurabad	3) Cr.278/2023	21.11.2023	188 r/w 34 IPC	Pre Cognizance
			4) Cr.277/2023	23.11.2023	U/Sec. 188 r/w 34 IPC	Pre-Cognizance
		III-Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, (Spl. Mobile) PCR, Karimnagar	5) Cr.2/2022	03.01.2022	147,188, 341, 332 r/w 149 IPC, Sec..51(b) of DM Act and Sec.3 of PDPP Act.	Pre Cognizance
		II Addl. Junior Civil Judge, Karimnagar.	6) CC.No.1789/2016 Cr.No.381/2016	21.10.2016	U/Sec. 353, 332 IPC	Summons
7.	MAHABUBABAD	Prl. Junior Civil Judge, Mahabubabad	1) CC.336/2022	26.05.2022	143, 149, 341	Summons
			2) CC.156/2021	03.03.2021	143, 147, 149, 186, 188, 341	Summons
			3) CC.61/2022	26.02.2022	143, 149, 286, 341 of IPC	Summons
		Junior Civil Judge, Thorrur.	4) CC.518/2021	11.06.2021	147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act.	Appearance of Accused

8.	MAHABUBNAGAR	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Mahabubnagar.	1) CC.483/2021	11.10.2021	U/Sec.143, 147, 353, 379, 332, 323, 506, 427, 148 r/w 149 of IPC against A-15	Appearance of A-15
			2) CC.268/2022	11.05.2022	U/Sec.504 IPC	Appearance of A-2
		III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar.	3) CC.221/2022	30.06.2022	U/Sec.341, 353 r/w 34 of IPC	Summons
			4) CC.1733/2022	12.01.2022	U/Sec.505(2), 504 r/w 34 of IPC	Appearance
		IV-Addl. Junior Civil Judge-cum-IV-Addl. JMFC, Mahabubnagar	5) CC.786/2022	01.06.2022	U/sec. 456, 364, 379, 506, 201 r/w 109 IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 & 542/2022, dt:16.09.2022.
			6) CC.787/2022	23.05.2022	U/Sec. 120-B, 363, 506 r/w 109 of IPC	For Appearance Stay granted by the Hon'ble High Court, vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022.
		Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Jadcherla.	7) CC.340/2018	16.07.2018	U/Sec.332 r/w 149 of IPC	Trial of A-7
9.	MANCHERIAL	I Addl. Junior Civil Judge, Mancherial	1) CC.No.136/2019	12.02.2019	188 IPC	Summons
		II Addl. Junior Civil Judge, Mancherial	2) CC.No.1027/2019	29.08.2019	171 (B) (E) IPC	Summons
			3) CC.No.312/2023	29.03.2023	109, 143, 149, 290, 427, 448, 506 IPC	Summons
10.	MEDCHAL-MALKAJGIRI	Prl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal.	1) FIR No.523/2023	07.12.2023	420 IPC, 3(1) (g) SC/ST POA Act, 2015.	Pre-cognizance

		II Addl. JCJ-cum-IX Addl. Judicial Magistrate of First Class, Medchal.	2) FIR No.166/2025	29.01.2025	465, 471, 420 r/w 34 IPC	Pre-Cognizance
11.	NARAYANPET	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.	Cr. No.318/2023 in CC 390/2024	04.04.2024	U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act.	For Trial
12.	NIRMAL	I Addl. Junior Civil Judge, Nirmal.	1) Cr.No.117/2023	25.03.2023	153, 506, 505(2) of IPC	For Filing Charge Sheet
13.	NIZAMABAD	IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad.	1) Cr.No.212/2023	20.11.2023	U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act	Pre-Cognizance
		Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	2) Cr. No.438/2023	19.08.2023	U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC	Pre-Cognizance
		Spl. Judicial Magistrate of Second Class, Armoor	3) Cr.No.161/2018	23.11.2018	U/s. 188 IPC	Pre-Cognizance
14.	RANGA REDDY	Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.	1) SC.No.84/2019	07.05.2019	447, 427, 506, 109, 120-B r/w 34 IPC	Charges
		II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court), Cyberabad, R.R. District at L.B.Nagar.	2) Cr.No.1177/2022	11.07.2022	151 Cr.PC.	Pre-Cognizance

		I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally	3) CC.No.1612/2023	09.01.2022	204 of IPC	Summons
		II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar	4) Cr.No.224/2020	05.03.2020	188, 287, 109, 115 of IPC & Aircraft Act	Pre-Cognizance
		VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar	5) Cr.No.465/20230	04.04.2023	505 (1 & 2) & 153 of IPC	Pre-Cognizance
		Prl. JCJ-cum-Judicial Magistrate of First Class, R.R. District at Shadnagar.	6) STC.No.05/2024	09.01.2024	U/s 188 of IPC	Summons
15.	WARANGAL	Spl. Sessions Judge for trial of cases under SC/ST (POA) Act cases-cum-II Addl. District Judge, Warangal.	1) Spl. SC.226/2022	08.09.2022	U/s.294(b), 506 r/w, 149 IPC & Sec.3 (1)(r)(s) & Sec.3 (2) (va) of SC/ST (POA) Act.	For Charges
		Prl. Junior Civil Judge, Warangal.	2) CC.NO.5366/2022	18.10.2021	U/s.188, r/w.34 IPC	Examination
		Prl. Junior Civil Judge, Narsampet.	3) CC.No.159/2019	20.06.2019	U/s. 171-E IPC	Summons
			4) CC.No.592/2023	04.09.2024	504, 505 (2) IPC	Summons
			5) CC.No.33/2024	20.01.2024	341, 171-H r/w. 34 IPC Sec.21/76 City Police Act.	Summons
